

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 122

CP No.23/Chd/Hry/2022

IN THE MATTER OF:-

Sh. Sunny Pratap Singh

...Petitioner

Versus

ROC, Delhi & Haryana

...Respondent

Under Section: 97, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-
Court Officer

Tanvi
19.07.2024